## 173 Written Answers PHALGUNA 11, 1900 (SAKA) Written Answers

period. The amount of Gurudakshina collected by R.S.S. during the accounting periods relevant to the assessment years 1977-78 and 1973-79 is not known as the returns of income for these two Assessment Years have not yet been filed.

(b) No tax was paid by R.S.S. during the last two financial years.

## म्यू सेम्ट्रल स्वीट्स कलकरता द्वारा झायकर का भुगतान

1754 भी सुरेश्रा विकल : क्या उपप्रधान संग्री तथा विसामंत्री यह बताने की क्रुपा करेंगे कि :

(क) न्यू सेंग्ट्रल स्वोट्स, 127--- "9-ए विधान सारणी, कलकत्ता-4" ने पिछले तीन वर्षों के दौरान आयकर की कितनी अराशि का भुगतान किया और जनके नाम सभी धाय-कर की कितनी राशि बकाया है;

(क) क्या यह सब है कि उक्त फर्म की वार्षिक विकी , 80 लाख रुपए से लेकर एक करोड़ रुपए तक होती है जबकि ग्राय-कर भपवैचन के उद्देग्य से उसे पायकर विवरणियों मे केवल 10 लाख रुपए से 12 काख रुपए तक दिखाया जाता है ;

(ग) उक्त कर्म में कितने भागीदार हूँ झौर उनमें से प्रत्येक ने कर्म में कुल कितना पूंजी निवेश किया है और किन तारीखों को वह पूंजी निवेश किया गया तथा ईसके झारम्भ में प्रत्येक डारा कितना पूंजी निवेश किया गया और इस समय कितना पूंजी निवेश किया गया है; झौर

(व) क्या इस कमें के स्टोरों में तस्करी का झामान बड़ी माला में बेचा जाता है घीर वदि हां, तो क्या सरकार का विवार इस सम्बन्ध में सम्पूर्ण सम्बों के बारे में कोई जाव कराकर उसके विवड कार्यवाही करने का है और यदि हां, तो कब ?

विस मंत्रालय में राज्य मंत्री (भी युवसिक कारउल्लाह): (क) से (ग). सूचना तत्काल उपसब्ध नहीं है। इसे इस्टठो किना वा रहा है घीर यथासम्मय सीझ सदन-पटल पर रख दिया जाएगा।

(ण) विभाग के पास इस प्रकार की सूचना मही है।

## Purchase of Rapeseed Oil

1755. SHRI C. R. MAHATA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that rapeseed oil was purchased from the private firms for the use of people in the country; and

(b) if so, the details thereof and if not, from where the rapeseed oil was purchased?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE. CIVIL SUPPLIES AND COOPERA-TION (SHRI KRISHNA KUMAR GOYAL): (a) and (b). The State Trading Corporation of India, which is the agency for the purchase of edible oils on central government account, had not purchased rapeseed oil from the private firms in the country for distribution to the consumers. Rapeseed oil is imported by STC from abroad and supplied inter alia, to the State Governments for sale to consumers through licensed fair price shops/Public Distribution System.

## Export of certain liems of mass consumption

1756. SHRI C. R. MAHATA: SHRI AMAR ROYPRADHAN:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERA-TION be pleased to state:

(a) whether Government have decided to export certain items of mass consumption; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERA-TION (SHRI ARIF BEG): (a) Government's consistent policy regarding exports of essential mass consumption